

STATEMENT BY MINISTER CORRECTING REPLY TO UNSTARRED QUESTION 1490 ANSWERED ON THE 19TH DECEMBER, 1978

Loss in Revenue in Excise, Income-Tax and Excess Collection in Customs

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): Sir, while laying on the Table of the House, the reply given to the Rajya Sabha Unstarred Question 1490 on 19th December, 1978, an inadvertent typographical error has occurred. The word 'including' occurring in the first paragraph of the reply may please be read as 'excluding'.

I crave the indulgence of the House to correct the reply previously given.

PAPERS LAID ON THE TABLE

I. Finance Accounts (1976-77) of the Union Government

II. Report (1977) of the New India Assurance Company Limited, Bombay and related papers—

III. Report (1977-78) Volumes I to III on the working of Industrial and Commercial Undertakings of the Central Government. .

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): Sir, I beg to lay on the Table:

I. A copy (in English and Hindi) of the Finance Accounts of the Union Government for the year 1976-77, under clause (1) of article 151 of the Constitution. [Placed in Library. See No. LT-3248/79].

II. (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956—

(a) Fifty-ninth Annual Report and Accounts of the New India Assurance Company Limited, Bombay, for the year ended the 31st December, 1977, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

(ii) A statement (in English and Hindi) giving reasons for the delay in laying the report mentioned at I(i) above. [Placed in Library. See No. LT-3309/79 for (i) and (ii)]

III. A copy (in English and Hindi) of the Annual Report on the working of Industrial and Commercial Undertakings of the Central Government for the year 1977-78 (Volumes I to III) [Placed in Library. See No. LT-3250/79].

I. Statement regarding loans raised by the Central Government during January, 1979

II. The Gold Control (Forms, Fees and Miscellaneous Matters) Third Amendment Rules, 1978 .

III. Notifications under the Customs Act, 1962 and related papers

SHRI SATISH AGARWAL: Sir, I also beg to lay on the Table:

I. A statement in English and Hindi regarding loans raised by the Central Government during January, 1979. [Placed in Library. See No. LT-3249/79].

II. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification S.O. No. 6361(E), dated the 7th November, 1978, publishing the Gold Control (Forms, Fees and Miscellaneous Matters) Third Amendment Rules, 1978, under sub-section (3) of